

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part – I

(Brief summary of proceedings)

Monday 6th November, 2006/ 15 Kartika 1928 (Saka)

No. 65

1 2.05 PM

Ch. Prem Singh, Hon'ble Speaker in Chair.

As per decision of the House, the Questions and Special Mention under rule 280 listed were treated as tabled.

Dr. Jagdish Mukhi and other members of Opposition and ruling party made a request to adjourn the House for a solution on sealing . Members of Opposition also started raising slogan against the sealing drive causing interruption on the proceedings of the House.

2 2.18 PM

House adjourned for twenty minutes.

3 2.43 PM

House reassembled.

Shri Bheeshm Sharma staged a walkout in protest against the sealing drive in the Capital .

The Chair announced that the issue of sealing was most sensitive of his five decades public life .The Chair asked Shri Mukesh Sharma to introduce his Motion **“Considering the situation arising out of the Order on sealing as pronounced today, this House resolves to adjourn its business for the day. This House, further resolves that the Leader of the House i.e Chief Minister should arrange for time to meet the Hon’ble Prime Minister for discussion on this issue. All the Members of the Legislative Assembly leaving behind the Party Politics should accompany the Chief Minister to make request for immediate solution of the problem”**.

Motion was put to vote and adopted by voice vote.

4 2.48 PM

House adjourned upto 2.00 PM on 7th November, 2006 .

Delhi

6th

November,

2006

**Siddharath Rao
Secretary**